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O.A. No. 1168/02

ORDER DATED 6<sup>th</sup> FEBRUARY, 2008

Coram:


Hon'ble DR. K.B.S. Rajan, Member(J)

Hon'ble Shri C.R. Mohapatra, Member(A)

As submitted by Mr. S.K. Das, Ld. Counsel for the applicant which has not been disputed by Mr. S.B. Jena, Ld. Addl. Standing Counsel for the Respondent, the applicant has since ~~been~~ retired, this application is disposed of as ~~in~~fructuous.

2. Inform the parties. No costs.

  
Member(A)

  
Member(J)